

rifle training to the Home Guards and other civil defence units is being seriously handicapped because sufficient number of rifles for training are not available; and

(b) the action Government are taking to provide sufficient number of rifles to these Civil Defence Units?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The States have reported some shortage of rifles and steps are being taken to remedy it as soon as possible.

12.02 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE COMPTROLLER AND AUDITOR GENERAL ON THE ACCOUNTS OF THE COAL BOARD FOR 1960-61

The Minister of Mines and Fuel (Shri K. D. Malaviya): Sir, I beg to lay on the Table a copy of Report of the Comptroller and Auditor General of India on the Accounts of the Coal Board for the year 1960-61, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-1000/63].

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951.

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Police Service (Probation) Amendment Rules, 1963 published in Notification No. G.S.R. 164 dated the 2nd February, 1963.

(ii) The Indian Administrative Service (Probation) Amendment Rules, 1963 published in Notification No. G.S.R. 165 dated the 2nd February, 1963.

[Placed in Library. See No. LT-976/63.]

MESSAGE FROM RAJYA SABHA APPROPRIATION (RAILWAYS) No. 2 BILL

Secretary: Sir, I have to report the following Message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 13th March, 1963, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE NINTH REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Ninth Report of Public Accounts Committee on the Finance Accounts of the Government of India—Chapter I of Audit Report (Civil), 1962.

STATEMENT RE. MOBVIOLENCE AT KIRIBURU PROJECT SITE

The Minister of Mines & Fuel (Shri Keshav Dev Malaviya): On the evening of March 11, 1963, one of the khalasis employed by a firm of building contractors, working for the Kiriburu Project in Orissa allegedly molested an Adivasi woman at the